

**Court-I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 326 of 2013**

**Dated : 17<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Haryana Power Generation Corporation Ltd. .... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

**ORDER**

Even today, the Respondent is absent.

Post the matter for final disposal on **13.05.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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